

A<sub>3</sub> and when projects get ready, proposals for aid financing are taken up on an ad hoc basis. It is, therefore, not possible at this stage to indicate how much project aid is expected during the year.

(c) and (d) The aid giving countries/institutions will make formal pledges indicating their total contribution towards the target of \$1300 million of non project aid (including foodstuffs) only after the completion of necessary legislative and governmental action. Some countries, however, have already committed a part of their contribution towards the total non project aid for the year 1967-68.

Thus—

Canada has made available food assistance valuing US \$ 46 million. Besides Canada has also agreed to postpone to March 31, 1968 the repayments of principal of the order of US \$ 0.7 million due from India to Canada. Canada has also announced the cancellations of the repayment of US \$12 million due to her in 1967-68 on account of the 1958 wheat loan.

An agreement has been signed with USA for supplies of 15 million tonnes of foodgrains valued at \$ 99.9 million under US P.L. 480. This forms a part of the food aid, the value of which is included in the targeted assistance of \$ 1300 million indicated by the Consortium in April 1967.

An agreement has been signed with UK for a non-project loan of £ 7 million. Besides, they have agreed to relieve India of debt payments of £ 115 million currently due to them.

As regards project aid, the following loan agreements have so far been signed in 1967-68:

1. US \$ 12 million with US AID for higher technical education.

2. US \$ 15 million with Bulgaria for import of plant and machinery for industrial installations.

#### Shortfall Resources for Fourth Plan

4842. Shri D. C. Sharma: Will the Minister of Planning be pleased to state—

(a) whether any assessment has been made of the shortfall in the resources for the Fourth Plan,

(b) if so the details thereof, and

(c) how they are proposed to be met?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (c) The matter is still under examination.

#### Development of Rajghat, Shanti Ghat and Vijay Ghat, Delhi

4843. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state—

(a) whether the scheme for the combined development of Vijay Ghat, Shanti Ghat and Rajghat Samadhis has been finalised and implemented,

(b) if so the progress so far made, and

(c) if not the reasons for the delay?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) The Architect has prepared a model of his scheme.

(c) In view of its importance, the proposal requires careful consideration. The finalisation of the Scheme will take some more time.

#### Gandak Project

4845. Shri D. N. Tiwary:  
Shri Vaidhiki Choudhary:  
Shri N. P. Yadav:  
Shri Y. P. Mandal:  
Shri Bibhuti Mishra  
Shri Bhogendra Jha:  
Shri Vishwa Nath Pandey:  
Shri Sradhakur Sengupta:

**Shri Ram Singh Ayarwal:**  
**Shri Hukam Chand Kachwal:**

Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that the work on Gandak Project is going to be drastically cut and at some places suspended due to the paucity of funds,

(b) whether the Government of Bihar have written a letter to the Central Government for taking over the Gandak Project for execution by the Union Government and

(c) if so Government's reaction in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The tentative allotment of funds for expenditure on the Gandak Project in 1967-68 is short of the requirements notified by the Project Authorities on the basis of the construction programme drawn up for the year. The question of enhancing the allotment having regard to the availability of resources is under active consideration. In the event of the final allocation falling short of the notified requirements, the Project authorities may have to suspend work at some places.

(b) Yes, for financing outside the State Plan.

(c) Under consideration.

**Change in Timings of Income-tax Department in Delhi**

4846. **Shri Kanwar Lal Gupta:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that most of the staff of the Income-tax Department in Delhi come late in the office because the office starts at 9 A.M.;

(b) whether it is also a fact that Commissioner of Income-tax Delhi Range has written to the Government many times to change the office hours, and

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(c) if so, the reasons for not taking action by Government in this regard so far?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) Yes, Sir, The Commissioner of Income-tax Delhi, had written to the Central Board of Direct Taxes twice recommending that the office hours should commence from 10 A.M.

(c) Office hours of all Central Government offices in Delhi/New Delhi have been staggered with a view to spread the peak hours traffic over a longer period. Any change in the existing working hours of any one office is likely to affect this Scheme.

**राजस्थान के प्रकल्पग्रस्त क्षेत्रों में सहायता**

4847. श्री ना० ल० शर्मा :

श्री श्रीकार नाथ बेरवा :

श्री श्रीकार सिंह :

श्री बंशीशंकर शर्मा :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि सरकार ने राजस्थान में प्रकल्प सहायता कार्य प्रारम्भ कर दिया है,

(ख) यदि हाँ, तो भारत सरकार ने उस कार्य के लिये कितनी राशि दी है, और

(ग) क्या उक्त राशि पूर्णतया खर्च हो चुकी है और राजस्थान सरकार ने और राशि मांगी है ?

उप प्रधान मन्त्री तथा वित्त मन्त्री (श्री मोरारजी देसाई) (क) से (ग). राजस्थान सरकार राज्य के सूबा-ग्रस्त क्षेत्रों में चालू किये गये प्रकल्प-सहायता सम्बन्धी कार्यों को चालू रख रही है। वर्ष 1966-67 में केन्द्र से कुल 11 50 करोड़ रुपये की सहायता दी गई थी। वर्ष 1967-68 में मूलतः 4 करोड़ रुपये की रकम मजूर की गई थी। प्रतिरिक्त